

M/s Braithwaite & Co. Ltd., a government of India Undertaking. Certain supplies/works are pending which are being pursued with the firm.

[English]

Violation of Safety Norms In Air India

9747. SHRIMATI MALINI BHATTACHARYA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the attention of Government has been drawn to the news item captioned "violations of safety norms in Air India" appeared in the "Free Press Journal" Bombay dated 15 March, 1990;

(b) if so, the facts in this regard; and

(c) the reaction of Government thereto?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir.

(b) and (c). All the incidents were investigated and suitable instructions were issued. Action was taken against officials found responsible, where-ever necessary.

Complaints Against LPG Agencies In Ajmer

9748. SHRI KAILASH MEGHWAL: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state the action taken against the LPG agencies operating in Ajmer city of Rajasthan, agency-wise for the long standing complaints of the consumers alleging supply of underweight cylinders and pilferage of gas, black marketing of cylinders irregular and supply of cylinders, supply of cylinders on road side instead of delivery at home, compelling consumers to buy gas 'Chulha' from them while giving gas connections and misbehaviour with the consumers?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): During the year 1989-90, approximately 138 complaints were received by the oil companies against the LPG distributors operating in Ajmer City. After investigation 13 complaints were found to be correct. Appropriate actions have been taken against the erring distributors in accordance with the Marketing Discipline Guideline. Agency-wise and complaint-wise details in this regard are given below in the statement.